

ORISSA HIGH COURT**FILING REPORT AS ON :12/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/21993/2026	ARUN KUMAR MOHANTY VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()	
2	D-BLAPL/14200/2026	GANESWAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	TALCHER TOWN /1282 /2025 () //	
3	D-BLAPL/14202/2026	PRADEEP JAL VS STATE OF ODISHA	SURENDRA MOHANTY VS	AINTHAPALI /256 /2024 () //	AOR20220001301C202600016
4	D-BLAPL/14203/2026	SANTOSH MAHARAJ VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /57 /2026 () //	
5	D-BLAPL/14204/2026	RAHAT KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /120 /2026 () //	AOR20220002787C202600079
6	D-BLAPL/14205/2026	MD ASIF @ MANNU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 () //	AOR20220000263C202600027
7	D-BLAPL/14206/2026	MEGHANAD MUNA HANS VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /78 /2025 () //	
8	D-BLAPL/14208/2026	BILEI @ BIDESI @ GOURANGA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /175 /2025 () //	
9	D-BLAPL/14212/2026	SAROJ KANTA MOHAPATRA @ SAROJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /105 /2026 () //	
10	D-BLAPL/14213/2026	BASANTA SARAF VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BISSAMCUTTACK /55 /2026 () //	
11	D-BLAPL/14215/2026	GOBINDA CHANDRA MALIK VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PATTAMUNDAI MODEL /32 /2026 () //	

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12	D-BLAPL/14217/2026	RILU DEHERI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600081
13	D-BLAPL/14220/2026	SONU MANDAL @ TINGA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /91 /2026 () //	AOD20240000587C202600082
14	D-BLAPL/14221/2026	JUMAR PRASAD DHAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /24 /2026 () //	
15	D-BLAPL/14222/2026	RINA JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHANDAGIRI P.S. /10 /2026 () //	AOD20240000806C202600014
16	D-BLAPL/14226/2026	BHARMA RAM VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600083
17	D-BLAPL/14227/2026	PRADEEP KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 () //	
18	D-BLAPL/14228/2026	ADITYA PRUSTI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BANHARPALI /104 /2026 () //	AOD20240000587C202600084
19	D-BLAPL/14230/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 () //	
20	D-BLAPL/14233/2026	MUNA @ SK. SAHID MOHAMMED VS STATE OF ODISHA	DIPTANSU NANDA VS	SPECIAL CRIME UNIT /2 /2025 () //	
21	D-BLAPL/14234/2026	DIPTI LIMA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MOHANA /103 /2019 () //	
22	D-BLAPL/14240/2026	SARAT CHANDRA PARICHHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 () //	
23	D-BLAPL/14241/2026	HARI RAITA	SUCHIT KUMAR NAYAK	GUNUPUR /246 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14242/2026	JAGANNATH PARICHA	SUCHIT KUMAR NAYAK	ADVA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14244/2026	RELI SABAR	SUCHIT KUMAR NAYAK	PADMAPUR /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14246/2026	SK. ARMAN	BIRA BIKRAM MOHANTY	KHUNTUNI /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14248/2026	BHAKTABANDHU MAJHI	RAMESH CHANDRA MAHARANA	CHHENDIPADA /56 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14254/2026	RAMACHANDRA SASINI	PULAKESH MOHANTY	SASON /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14257/2026	MITHUN KUMAR SATAPATHY	SWAGATIKA PANDA	BHANJANAGAR /345 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14260/2026	JITENDRA SUNA	SUSANTA KUMAR SAHU	BARGARH /210 /2026	AOR20240001059C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14261/2026	BIKASH NAYAK	KARUNAKAR GAYA	Maitri Vihar PS /439 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14264/2026	SATYABRATA PARIDA	BIBHUTI BHUSAN ROUT	CANTONMENT ROAD /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14269/2026	SK. FAYAJUDDIN	SUBHALAXMI PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14270/2026	SUSANTA BEHERA	SUDHANSU SEKHAR DASH	CHAKAPADA PS /41 /2025	
		VS	VS	()	

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35	D-BLAPL/14274/2026	STATE OF ODISHA SANJAYA KUMAR BEHERA @ SANJAY BEHERA @ SANJAY BEHERA @ SANJAY BEHERA VS	JUGALA KISHORE PANDA VS	// KANIHA /112 /2026 ()	
36	D-BLAPL/14275/2026	STATE OF ODISHA SANDHYA BEHERA VS	SIVA SANKAR CHAINI VS	// CHANDANPUR /178 /2024 ()	
37	D-BLAPL/14276/2026	STATE OF ODISHA SURESH MAJHI VS	PRASANTA KUMAR JENA VS	// ADVA /26 /2025 ()	
38	D-BLAPL/14283/2026	STATE OF ODISHA JOGENDRA KANHAR VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /106 /2025 ()	
39	D-BLAPL/14285/2026	STATE OF ODISHA MD. CHAND @ MIR HUSSAIN @ MIR HASHAN VS	RAMAKANTA PRADHAN VS	// BANGRIPOSI /318 /2025 ()	
40	D-BLAPL/14289/2026	STATE OF ODISHA MUDA PADIAMI @ MUDA PODIAMI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /37 /2024 ()	
41	D-BLAPL/14291/2026	STATE OF ODISHA KHAGESWAR NAIK VS	DURGA PRASAD PATTANAIAK VS	// KARANJIA /219 /2025 ()	
42	D-BLAPL/14293/2026	STATE OF ODISHA SATYAM SWAIN VS	DIBYA PRAKASH MISHRA VS	// BAREIPALI /195 /2025 ()	AOR20220002454C202600057
43	D-BLAPL/14296/2026	STATE OF ODISHA PRASANTA BAG VS	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202600056
44	D-BLAPL/14297/2026	STATE OF ODISHA SEKH GULSAR UDDIN @ SK. GULSAR UDDIN VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /785 /2025 ()	
45	D-BLAPL/14298/2026	STATE OF ODISHA SUNIL JENA VS	SATYA NARAYAN MISHRA 4 VS	// BHADRAK TOWN /152 /2026 ()	AOR20220001615C202600071
		STATE OF ODISHA		//	

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46	D-BLAPL/14302/2026	SUKDEV EKKA VS STATE OF ODISHA	ANITA DASH VS	LAHUNIPADA /59 /2022 () //	AOR20220000223C202600009
47	D-BLAPL/14305/2026	BIKASH DALABEHERA @ BIKASH KUMAR DALABEHERA VS STATE OF ODISHA	DEBAP KUMAR MOHANTY VS	BHARATPUR PS /183 /2024 () //	
48	D-BLAPL/14317/2026	SAROJ KUMAR BISOYI @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 () //	
49	D-BLAPL/14320/2026	PINKU @ PURUSOTTAM SITHA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /195 /2026 () //	AOR20240000004C202600028
50	D-BLAPL/14323/2026	SISIRA JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MARKAT NAGAR /112 /2026 () //	
51	D-BLAPL/14328/2026	RANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /146 /2026 () //	
52	D-BLAPL/14329/2026	ASWINI SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 () //	
53	D-BLAPL/14334/2026	NIDHIRAM MALIK VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /141 /2026 () //	
54	D-BLAPL/14335/2026	MARKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 () //	
55	D-BLAPL/14342/2026	RIMA DASH VS STATE OF ODISHA	MANOJ KUMAR MOAHNTY VS	CYBER CRIME AND ECONOMIC OFFENCES, JHARSUGUDA /9 /2026 () //	
56	D-BLAPL/14343/2026	AMIT HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /38 /2026 () //	
57	D-BLAPL/14346/2026	BHAJAN DAS	RAJIB LOCHAN PATTNAIK	CHITRAKONDA /203 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/14353/2026	SARASWATI PALEI	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/14357/2026	BADEN BAIKUNTHA MINYAKA @ BAIKUNTHA MINYAKA	SAKIB KUMAR BHANJADEO	RAYAGADA TOWN /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/14358/2026	DHIRA @ DHIREN NAIK	SMRUTI RANJAN ROUT	ANGUL TOWN /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/14361/2026	SK.ANWAR	SMRUTI RANJAN ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/14362/2026	MUKUNDA MAJHI	AMIT SUJAT BISWAL	MATHILI /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/14366/2026	ROHIT MOHANTY @ ROHIT KUMAR MOHANTY	JITENDRA SAMANTARAY	BERHAMPUR TOWN /157 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/22019/2026	M.C. OF BRAJAMOHAN HIGH SCHOOL, JARADA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/22079/2026	BINODINI SAHU	KARUNAKAR GAYA	//	
		VS	VS	()	
		SARASWATI SAHU		//	
66	D-CMP/21923/2026	GADADHAR SARAN	KALPATARU MISHRA	//	
		VS	VS	()	
		BHARATI DASH		//	
67	D-CMP/21969/2026	SIBANI BEHERA	NARAYAN PRASAD PARJIA	//	
		VS	VS	()	
		KANAKALATA SAHOO		//	
68	D-CMP/22020/2026	PRADEEP KUMAR NAIK	DURGA PRASAD PATTANAIAK	//	
		VS	VS	()	

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69	D-CMP/22046/2026 CMP/832/2026	BIMBADHAR NAIK SABITA BEHERA VS SOUDAMINI MISHRA	GAJENDRANATH ROUT VS	// // DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) Fao/0000117/2025	AOR20220004106C202600049
70	D-CMP/22073/2026	ALOK MOHANTY VS BISWAJIT SAHOO	TUSAR KUMAR MISHRA VS	// 0 //	
71	D-CMP/22089/2026	SREE MAJHI GOURI MODERN RICE MILL, RAYAGADA VS JAMI VANJAKSHI	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
72	D-CMP/22102/2026	ALEKHA MISHRA VS PURNA CHANDRA MISHRA	ASHOK KUMAR SARANGI VS	// 0 //	
73	D-CMP/22143/2026	SAROJINI MAHARANA VS PRAKASH CHANDRA MOHAPATRA	SIDHESWAR RATH VS	// 0 //	
74	D-CMP/22153/2026	GUL MAHAMMAD KHAN VS ABDUL DAYAN KHAN	SAMAYA KUMAR RAY VS	// 0 //	
75	D-CMP/22160/2026	JANARDAN AGRAWAL @ BHUWANIA VS VISHAL BONDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
76	D-CMP/22174/2026	CUTTACK CLUB, CUTTACK VS JASHOBANTA DAS	NIROD KUMAR SAHU (SR. ADV.) VS	// 0 //	
77	D-CMP/22177/2026	SATYABHAMA ROUT VS LATIKA ROUT	RABINDRANATH PRUSTY VS	// 0 //	
78	D-CMP/22199/2026	PRAVEEN CHANDRA BHANJ DEO VS SRI SRI DURGADEVI THAKURANI	UMESH CHANDRA PATNAIK VS	// 0 //	
79	D-CONTC/21887/2026	M/S. MANAPPURAM FINANCE LTD.,KERALA VS I.I.C., JAGATSINGHPUR TOWN P.S	TAPAN KU. JENA SAMANTA VS	// 0 //	

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80	D-CONTC/21893/2026 CONTC/2890/2026	KEDARNATH NAYAK VS N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
81	D-CONTC/21895/2026	SANTOSH KUMAR DANDSENA VS MAHAMMAD AJIJ KHAN, DFO, KHARIAR FOREST DIVISION, NUAPADA	BRAJA KISHOR PANDA VS	// 0 //	
82	D-CONTC/21899/2026	DR.UPENDRANATH BARIK VS ASWATHI S,COMM-CUM-SECRETARY,HEALTH AND F.W. DEPT,BHUBANESWAR	ADV. VS	// 0 //	
83	D-CONTC/21943/2026	PRASANNA PRADHAN VS VISHAL KUMAR DEV, SECRETARY ENERGY DEPTT.	ADV VS	// 0 //	AOR20230000709C202600023
84	D-CONTC/21944/2026	MINATI HOTA VS SUBHAPRAKASH KANUNGO, ADDL. TAHASILDAR,BHUBANESWAR	AJIT KUMAR PANDA VS	// 0 //	
85	D-CONTC/21948/2026	PITAR DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// 0 //	
86	D-CONTC/21950/2026	ABHI DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// 0 //	
87	D-CONTC/21952/2026	ABHAYA DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// 0 //	
88	D-CONTC/21956/2026	HARA DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGIBADI	TRILOCHAN NANDA VS	// 0 //	
89	D-CONTC/21961/2026	MITHUN DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// 0 //	
90	D-CONTC/21963/2026	MANOJ DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// 0 //	
91	D-CONTC/21965/2026	HARA DIGAL	TRILOCHAN NANDA	//	

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		VS	VS	0	
92	D-CONTC/21970/2026	DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	ADV	//	
		KRUSHNA CHANDRA BEHERA	ADV	//	AOR20220001611C202600084
		VS	VS	0	
93	D-CONTC/21983/2026	SANJAY KUMAR SINGH, SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV.	//	
		SAMSAR KHATUN	ADV.	//	
		VS	VS	0	
94	D-CONTC/21987/2026	P.L.HARANADH, CHAIRMAN,PARADIP PORT TRUST	TRILOCHAN NANDA	//	
		KANHU CHARAN DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	
95	D-CONTC/21990/2026	DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA	//	
		SAMSAN DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	
96	D-CONTC/22001/2026	DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	ADYASIDHI MISHRA	//	
		DEBASIS DAS	ADYASIDHI MISHRA	//	
		VS	VS	0	
97	D-CONTC/22007/2026	Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA	//	
		PRAKASH KUMAR MALIK	ADYASIDHI MISHRA	//	
		VS	VS	0	
98	D-CONTC/22017/2026	Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA	//	
		BIBHUTI CHARAN MOHANTY	ADYASIDHI MISHRA	//	
		VS	VS	0	
99	D-CONTC/22023/2026	PRATIVA DORA	ADYASIDHI MISHRA	//	
		DILIP KUMAR DASH	ADYASIDHI MISHRA	//	
		VS	VS	0	
100	D-CONTC/22039/2026	RASHMIREKHA CHHATAR, SUPERINTENDING ENGINEER , MINOR IRRIGATION DIVISION , DEOGARH	ADYASIDHI MISHRA	//	
	CONTC/2882/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADYASIDHI MISHRA	//	
		VS	VS	0	
101	D-CONTC/22054/2026	DR. N.THIRUMALA NAIK, I.A.S	ADYASIDHI MISHRA	//	
		DAYANIDHI KAR	ADYASIDHI MISHRA	//	
		VS	VS	0	
102	D-CONTC/22057/2026	GIRISH S.N, IAS	ADYASIDHI MISHRA	//	
		PHILIP SABAR	ADYASIDHI MISHRA	//	
		VS	VS	0	

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103	D-CONTC/22060/2026	GIRISH S.N, IAS TAPASWINI NAIK VS	SIBA PRASAD SWAIN VS	// // ()	
104	D-CONTC/22061/2026	GIRISH S.N, IAS PARTHA SARATHI RATH VS	ADV VS	// // ()	AOD20250001071C202600018
105	D-CONTC/22063/2026	BASANTA SOREN, SUPERINTENDING ENGINEER, CENTRAL MINOR IRRIGATION CIRCLE, BHUBANESWAR SADANANDA MISHRA VS	ADV. VS	// // ()	
106	D-CONTC/22069/2026	PARAMANANDA BARIA, BLOCK EDUCATION OFFICER, GUNUPUR ADITYA NARAYAN MOHANTY VS	PRANAB RANJAN CHHATOI VS	// // ()	
107	D-CONTC/22074/2026	SUBRAT KUMAR DASH, G.M. ORISSA PISCICULTURE DEVL.P. CORP., BHUBANESWAR PADMABATI DASH VS	SAROJ KUMAR PADHY VS	// // ()	
108	D-CONTC/22120/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA NARAYAN SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()	
109	D-CONTC/22158/2026	GAURAV BHARADWAJ, DEPUTY GENERAL MANAGER, DISCIPLINARY AUTHORITY, KOLKATA GANESH CHANDRA BHUYAN VS	ADV. VS	// // ()	
110	D-CRLA/14229/2026	ASWATHY S., PRINCIPAL SEC., HEALTH AND FAMILY WELFARE DEPT., KHURDA PANKAJ KUMAR DAS VS	BASANTA KUMAR DAS VS	// // ()	BIRMITRAPUR /127 /2026
111	D-CRLA/14251/2026	STATE OF ODISHA JITU @ JITENDRA SAHOO VS	MANAS KUMAR CHAND VS	// // ()	BHUBAN /133 /2026
112	D-CRLA/14318/2026	STATE OF ODISHA PRASANTA KUMAR MISHRA @ PRASANT KUMAR MISHRA VS	DEEPAK RANJAN SUNDARAY VS	// // ()	BALASORE VIGILANCE /34 /2009
113	D-CRLA/14331/2026	STATE OF ODISHA(VIG.) GOPAL PANGI VS	TARINI PANIGRAHI VS	// // ()	JEYPORE MAHILA /155 /2024 AOR20220000151C202600013
		STATE OF ODISHA		//	

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114	D-CRLA/14333/2026	HIMADRI KUMAR PANDA VS STATE OF ODISHA(VIG.)	SUKANTA KUMAR DALAI VS	JEYPORE VIGILANCE /25 /2014 () //	AOD20240000306C202600101
115	D-CRLA/14360/2026	TAPAN PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	BANAPUR P.S. /229 /2020 () //	
116	D-CRLLP/14245/2026	PREMANANDA JENA VS STATE OF ODISHA	SUBHAM SATAPATHY VS	RAMACHANDRAPUR /72 /2023 () //	
117	D-CRLMC/14218/2026	PRABHUPADA BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	NAYAPALLI P.S. /235 /2008 () //	
118	D-CRLMC/14231/2026	RANJULATA DASH VS STATE OF ODISHA	SATYA RANJAN PATI VS	TALABANIA /23 /2025 () //	
119	D-CRLMC/14238/2026	ANKIT KUMAR DASH VS SALINI SATPATHY	MOHAMMED MUSTAQ ANSARI VS	BOLANGIR SADAR /75 /2025 () //	
120	D-CRLMC/14243/2026	PRADEEP MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /41 /2025 () //	
121	D-CRLMC/14247/2026	SRINIBASH MOHAPATRA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	ANGUL SADAR PS /849 /2025 () //	
122	D-CRLMC/14252/2026	TITAN SAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// () //	AOR20260000273C202600001
123	D-CRLMC/14258/2026	CHINMAYA KUMAR PATI VS STATE OF ODISHA	ARUNA NAYAK VS	//0 () //	
124	D-CRLMC/14262/2026	SURAJ TRIPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	CHANDRASEKHARPUR /438 /2023 () //	
125	D-CRLMC/14278/2026	MANOJ MALIK	RAMESH CHANDRA MAHARANA	BARI RAMCHANDRAPUR /84 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/14281/2026	SANTOSH KUMAR PATTANAİK	MOHAN KUMAR SAHU	CHANDAKA P.S. /586 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/14292/2026	SADDAM HUSSAIN KHAN	ALOK KUMAR PANDA	CUTTACK SADAR /397 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/14304/2026	BHALU @ BAPUNI PATRA	USHARANI PATI	BALASORE SADAR /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/14311/2026	PRASANTA KUMAR NANDA	SAPAN KUMAR LENKA	LALBAG /269 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/14319/2026	HAREKRUSHNA SATAPATHY	MINATI SATAPATHY	JATNI P.S. /151 /2014	
		VS	VS	()	
		PRASANT PATRA		//	
131	D-CRLMC/14322/2026	MAHESH PARIDA	ARIJEET MISHRA	ALAKUNDA /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/14326/2026	MAHESH PARIDA	ARIJEET MISHRA	ALAKUNDA /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/14336/2026	MADHABA KHARA	MANORANJAN PADHY	BOIPARIGUDA /140 /2021	AOD20220003086C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/14337/2026	SRIDHAR DHAL	KRANTI PRABHA MUKHI	ALAKUNDA /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/14339/2026	PARSU @ NANDAKISHORE HANANGA @ HANHAGA	SUSANTA KUMAR BARAL	KHUNTUNI /117 /2022	AOR20220001297C202600120
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/14344/2026	SRIDHAR DHAL	KRANTI PRABHA MUKHI	ALAKUNDA /17 /2026	
		VS	VS	()	

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137	D-CRLMC/14348/2026	STATE OF ODISHA KAILASH NAYAK VS	KRANTI PRABHA MUKHI VS	// ALAKUNDA /90 /2025 ()	
138	D-CRLMC/14369/2026	STATE OF ODISHA CHANDAN SUBASH SETH VS	AMAR KUMAR MOHANTY VS	// BHADRAK TOWN /271 /2025 ()	
139	D-CRLMC/14370/2026	STATE OF ODISHA DULLAVA MEHER VS	BICHITRA NARAYANA SATAPATHY VS	// / 0 ()	
140	D-CRLMC/14371/2026	STATE OF ODISHA SATYAJIT ROUT VS	BYOMAKESH TRIPATHY VS	// BARBIL /196 /2026 ()	
141	D-CRLMC/14372/2026	STATE OF ODISHA GANGADHAR BEHERA VS	BYOMAKESH TRIPATHY VS	// MAHILA (BERHAMPUR) /142 /2025 ()	
142	D-CRLMC/14373/2026	STATE OF ODISHA MD. AFTAB @ AFTAB VS	BHARAT BHUSAN ROUSTRAY VS	// BISRA /228 /2025 ()	
143	D-CRLMC/14374/2026	STATE OF ODISHA DEEPAK SWAMY @ SWAMI VS	MRUGANKA MAULI PATNAIK VS	// / 0 ()	
144	D-CRLMP/14268/2026	STATE OF ODISHA PINAKI DUTTA VS PRAKASH VERMA	RANJAN KUMAR ROUT VS	// LAXMISAGAR P.S. /171 /2025 ()	
145	D-CRLMP/14286/2026	VICTIM VS	ARJUNA CHARANA BEHERA VS	// / 0 ()	
146	D-CRLMP/14309/2026	STATE OF ODISHA J. RAMAKRISHNA PATRA VS	JITENDRA KUMAR NAIK VS	// / 0 ()	
147	D-CRLMP/14352/2026	STATE OF ODISHA BINATI SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	// / 0 ()	

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148	D-CRLMP/14364/2026	RABI NARAYAN BHOL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //	
149	D-CRLMP/14367/2026	SHEIKH SHAHZAD ALAM VS SHEIKH SAHABAZ ALAM	PRASANTA KUMAR SATAPATHY VS	// () //	
150	D-CRLREV/14314/2026	RANJAN KUMAR @ RANJAN DEY VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	DHAMARA PS /151 /2013 () //	
151	D-CRLREV/14332/2026	DHADI MALLIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// () //	
152	D-CRLREV/14340/2026	B TOFAN PATRA VS STATE OF ODISHA	Subham Sharma VS	// () //	AOD20220003503C202600031
153	D-CRLREV/14356/2026	JIBAN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JAGANNATHA PRASAD /85 /2026 () //	
154	D-CRLREV/14368/2026	TAPAN KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JHARSUGUDA /657 /2020 () //	
155	D-FAO/21910/2026	LATIKA SARDAR VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
156	D-FAO/22059/2026	MANAGING COMMITTEE OF KAMALA MODEL GIRLS VS STATE OF ODISHA	UBHAI SINGH, KUNWARAPARA VS	// () //	
157	D-FAO/22189/2026	MANAGING COMMITTEE OF VEER CHAUNRIA HIGH VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	// () //	
158	D-FAO/22196/2026	MANAGING COMMITTEE OF GAJENDRANATH U.P. VS STATE OF ODISHA	KEN SCHOOLARISWAIN, BALASORE VS	// () //	
159	D-LAA/22072/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) ECO. RAILWAY VS STATE OF ODISHA	RAJESH KUMAR MOHANTY (SR. PANNEL COUNSEL) VS	// () //	

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		VS	VS	0	
		NABAKISHORE DASH		//	
160	D-MACA/21981/2026	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		//	
		VS	VS	0	
		LISA MISHRA		//	
161	D-MACA/21985/2026	THE MANAGER CLAIM, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD, BHUBANESWAR		//	
		VS	VS	0	
		GOBINDA BEHERA		//	
162	D-MACA/22084/2026	SANGHAMITRA SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SADANANDA PRADHAN		//	
163	D-MATA/21971/2026	AMARNATH SAHOO	DURGA PRASAD PATTANAİK	//	
		VS	VS	0	
		STRASTA SWIKRUTI SAHOO		//	
164	D-RSA/22083/2026	HEMANTA KUMAR RATHA	SUNKURU SUDHAKAR RAO (SR. ADV.)	//	
		VS	VS	0	
		PRATIMA KUMARI PADHY		//	
165	D-WP(C)/21888/2026	SANTOSH KUMAR SWAIN	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, KHURDA		//	
166	D-WP(C)/21889/2026	M/S. SAI INDIA LIGISOLUTIONS PRIVATE LIMITED, KEONJHAR	KEONJHAR BEHERA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
167	D-WP(C)/21890/2026	DEBENDRA NATH SWAIN	DWARİKA PRASAD MOHANTY	//	
		VS	VS	0	
		TAHASILDAR BASTA, BALASORE		//	
168	D-WP(C)/21891/2026	M/S. COMPLETE POWER SOLUTION, BHUBANESWAR	ARTISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA		//	
169	D-WP(C)/21892/2026	SALMAN KHAN	JNYANANANDA PANDA	//	
	WP(C)/14984/2026	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/21894/2026	M/S.GREENWAY MOTORS, NAYAGARH	NIRVAYA KUMAR SAMANTARAY	//	
	WP(C)/14980/2026	VS	VS	0	

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171	D-WP(C)/21896/2026	COLLECTOR CUM D.M.,KHURDA DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// // 0 //	
172	D-WP(C)/21897/2026	M/S.SAHOO AND SAHOO TRANSPORT, CUTTACK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
173	D-WP(C)/21898/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
174	D-WP(C)/21900/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
175	D-WP(C)/21901/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
176	D-WP(C)/21902/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
177	D-WP(C)/21903/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
178	D-WP(C)/21904/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
179	D-WP(C)/21905/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
180	D-WP(C)/21906/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
181	D-WP(C)/21907/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	

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182	D-WP(C)/21908/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
183	D-WP(C)/21909/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
184	D-WP(C)/21911/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
185	D-WP(C)/21912/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
186	D-WP(C)/21913/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
187	D-WP(C)/21914/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
188	D-WP(C)/21915/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
189	D-WP(C)/21916/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
190	D-WP(C)/21917/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
191	D-WP(C)/21918/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
192	D-WP(C)/21919/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
193	D-WP(C)/21920/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/21921/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/21922/2026	SAMBARI MUNDA	SURYA PRAKASH MANAGARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/21924/2026	UNION OF INDIA	DEEPAK GOCHHAYAT	//	
		VS	VS	0	
		BIKASH AGRAWAL		//	
197	D-WP(C)/21925/2026	SHYAM SUNDAR AGRAWALLA	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/21926/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/21927/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/21928/2026	BINAPANI SAHOO	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL		//	
201	D-WP(C)/21929/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/21930/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/21931/2026	SANIA MALIK	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600022
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/21932/2026	SANTILATA SAMANTARAY	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600021
		VS	VS	0	

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205	D-WP(C)/21933/2026	THE DEPUTY GENERAL MANAGER, (LPG),HINDUSTAN PETROLEUM CORPORATION LTD HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
206	D-WP(C)/21934/2026	RAMESH CHANDRA PADHY VS THE SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	MANAS PATI VS	// 0 //	AOR20220001535C202600105
207	D-WP(C)/21935/2026	PRADIP SARKAR VS TAHASILDAR MAHAKALPARA, KENDRAPARA	SUNITA SARKAR VS	// 0 //	
208	D-WP(C)/21936/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
209	D-WP(C)/21937/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
210	D-WP(C)/21938/2026	MAHASWATA ROUT VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
211	D-WP(C)/21939/2026	M/S LAXMI MOTORS, GANJAM VS THE ASSISTANT COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
212	D-WP(C)/21940/2026	NIRANJAN SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
213	D-WP(C)/21941/2026	RAJESH KUMAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
214	D-WP(C)/21942/2026	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR VS HIRAKUD INDUSTRIAL WORKS LTD., SAMBALPUR	DEBASISH MOHAPATRA VS	// 0 //	
215	D-WP(C)/21945/2026	ANSHUMAN DHAL VS KOTAK MAHINDRA PRIME LTD.,MUMBAI	SANJAY KUMAR PATRA VS	// 0 //	

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216	D-WP(C)/21946/2026	KAMAL LOCHAN BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/21947/2026	DHRUBA CHARAN MOHANTA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/21949/2026	ANITA SAHOO VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS R.T.O.CUTTACK	// 0 //	
219	D-WP(C)/21951/2026	GODABARISHA KAR VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS R.T.O.CUTTACK	// 0 //	
220	D-WP(C)/21953/2026	KAMBUPANI MISHRA VS STATE OF ODISHA	RAJESH KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/21954/2026	BABITA DAS VS R.T.O.GANJAM	KHIROD CHANDRA MAJHI VS R.T.O.GANJAM	// 0 //	
222	D-WP(C)/21955/2026 WP(C)/15009/2026	PURUSOTTAM PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/21957/2026	SHRIDHAR DAS VS STATE OF ODISHA	SOURAV DAS VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/21958/2026	SUKANTI BISWAL VS STATE OF ODISHA	SIDHANT DAS VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/21959/2026	SUDHIR KUMAR PANDA @ BHALU PANDA VS STATE OF ODISHA	AMARESH TRIPATHY VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/21960/2026	SHYAM SUNDAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/21962/2026	M/S ALKA ENTERPRISES	KAJAL SAHOO	//	AOR20220001613C202600060

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		VS	VS	()	
228	D-WP(C)/21964/2026	STATE TAX OFFICER, KORAPUT CIRCLE SURYAMANI JENA	SANJIB MOHANTY	//	AOR20220001611C202600083
		VS	VS	()	
229	D-WP(C)/21966/2026	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR HRUSHIKESH BALIARSINGH	NIHAL RATH	//	
		VS	VS	()	
230	D-WP(C)/21967/2026	STATE OF ODISHA SUSANTA KUMAR LENKA	SANGRAM KESHARI BURMA	//	
		VS	VS	()	
231	D-WP(C)/21968/2026	JOINT COMMISSIONER, STATE TAX(APPEAL), ROURKELA FLEXI MULTI PRODUCTS AND SERVICES PVT.LTD., KENDRAPARA	SURJYA NARAYAN MOHANTY	//	
		VS	VS	()	
232	D-WP(C)/21972/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR RENUBALA MOHANTY	SURJYA NARAYAN SAHU	//	AOD20240000242C202600111
		VS	VS	()	
233	D-WP(C)/21973/2026	STATE OF ODISHA SATYANAND BHOI	SUBHADUTTA ROURAY	//	
		VS	VS	()	
234	D-WP(C)/21974/2026	STATE OF ODISHA MALAYA MOHARANA	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
235	D-WP(C)/21975/2026	UNION BANK OF INDIA CHABIRANI SETHI	MOHENDRA DALAI	//	
		VS	VS	()	
236	D-WP(C)/21976/2026	STATE OF ODISHA SHIBA KUMAR SAHU	SUBHADUTTA ROURAY	//	
		VS	VS	()	
237	D-WP(C)/21977/2026	STATE OF ODISHA NRUSINGHA CHANDRA NAYAK	SUBHADUTTA ROURAY	//	
		VS	VS	()	
238	D-WP(C)/21978/2026	STATE OF ODISHA RAGHUNATH PRASAD NATH	BHUBANESWAR DASH	//	
		VS	VS	()	

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239	D-WP(C)/21979/2026	STATE OF ODISHA RAGHUNATH BARIHA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
240	D-WP(C)/21980/2026	STATE OF ODISHA M/S NARAYANI SONS INDIA PVT.LTD, KENDUJHAR	PRANAYA KISHORE HARICHANDAN VS	// // 0	
241	D-WP(C)/21982/2026	ASSISTANT COMMISSIONER CT AND GST BARBIL CIRCLE, KEONJHAR BASANTI PADHI VS	DEBENDRA KUMAR BEHERA VS	// // 0	
242	D-WP(C)/21984/2026	STATE OF ODISHA PURALIKA MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
243	D-WP(C)/21986/2026	O.P.S.C, CUTTACK SUNITA PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
244	D-WP(C)/21988/2026	COLLECTOR AND D.M.GANJAM SAMARENDRA NAYAK VS	PRABHU PRASAD MOHANTY VS	// // 0	
245	D-WP(C)/21989/2026	UNION OF INDIA BASUDEV DAS VS	SARAT CHANDRA MEKAP VS	// // 0	
246	D-WP(C)/21991/2026	STATE OF ODISHA JYOTI PRAKASH MISHRA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
247	D-WP(C)/21992/2026	STATE OF ODISHA M/S.SRM RETAILS AND HOSPITALITY SERVICES LTD, VS	SUBHENDRA MOHANTY VS	// // 0	
248	D-WP(C)/21994/2026	STATE OF ODISHA SUMITRA BEHARI VS	SRIKANTA KUMAR NATH VS	// // 0	
249	D-WP(C)/21995/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	PRAFULLA KUMAR RATH VS	// // 0	AOR20220003697C202600014
		STATE OF ODISHA		//	

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250	D-WP(C)/21996/2026	BASUDEV SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
251	D-WP(C)/21997/2026	PUSPANJALI JENA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //	AOD20240000698C202600014
252	D-WP(C)/21998/2026	DEVANANDA JENA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
253	D-WP(C)/21999/2026 WP(C)/15028/2026	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600099
254	D-WP(C)/22000/2026	SHAKUNTALA PRADHAN VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //	
255	D-WP(C)/22002/2026 WP(C)/15045/2026	JAGANNATH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600100
256	D-WP(C)/22003/2026 WP(C)/15066/2026	ANTARYAMI SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
257	D-WP(C)/22004/2026	SUDHANSU BHUSAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
258	D-WP(C)/22005/2026	MALAYA KUMAR PRAHARAJ VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
259	D-WP(C)/22006/2026	KANUA SAHU VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
260	D-WP(C)/22008/2026	KABITA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
261	D-WP(C)/22009/2026	PRAGATI MOHANTY	SASWATI MOHAPATRA	//	

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	WP(C)/15053/2026	VS STATE OF ODISHA	VS	() //	
262	D-WP(C)/22010/2026	HRUSHIKESH MATHAN VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// () //	
263	D-WP(C)/22011/2026	KUMAR SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //	
264	D-WP(C)/22012/2026	DEEPAK KUMAR SINHA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// () //	
265	D-WP(C)/22013/2026	FAKIR CHARAN MAHARANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202600013
266	D-WP(C)/22014/2026	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //	AOR20220001797C202600004
267	D-WP(C)/22015/2026	BHAGABAN BARAD VS STATE OF ODISHA	RABINDRANATH BARIK VS	// () //	
268	D-WP(C)/22016/2026	UTTAM PATRA @ UTTAM KUMAR PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202600069
269	D-WP(C)/22018/2026	PRASAN KUMAR NAYAK VS STATE OF ODISHA	RABINDRANATH BARIK VS	// () //	
270	D-WP(C)/22021/2026	BRAJA KISHORE JENA VS STATE OF ODISHA	RABINDRANATH BARIK VS	// () //	
271	D-WP(C)/22022/2026	BHABAGRAHI NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202600070
272	D-WP(C)/22024/2026	PARAMANANDA DALAI VS	RABINDRANATH BARIK VS	// ()	

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273	D-WP(C)/22025/2026	STATE OF ODISHA SMRUTI REKHA MOHANTY VS	RABINDRANATH BARIK VS	// // 0	
274	D-WP(C)/22026/2026	STATE OF ODISHA SIDHARTHA SANKAR DASH VS	SHREYANSH RAJGURU VS	// // 0	
275	D-WP(C)/22027/2026	UNION OF INDIA KHAGESWAR PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
276	D-WP(C)/22028/2026	STATE OF ODISHA BEBINA SWAIN VS	NETRANANDA BISWAL VS	// // 0	
277	D-WP(C)/22029/2026	STATE OF ODISHA KANAKALATA PANDA VS	TUSAR KUMAR MISHRA VS	// // 0	
278	D-WP(C)/22030/2026	STATE OF ODISHA RASANA RANA VS	BIJAY KUMAR BEHERA VS	// // 0	AOR20220001736C202600101
279	D-WP(C)/22031/2026	STATE OF ODISHA PURNIMA PRIYADARSINI KUANAR VS	DURGA PRASANNA MISHRA VS	// // 0	
280	D-WP(C)/22032/2026	THE BRANCH MANAGER, STATE BANK OF INDIA, JARKA BRANCH, JAJPUR M/S.CHANDAN SECURITY SERVICE, CUTTACK VS	SATYA RANJAN MULIA VS	// // 0	
281	D-WP(C)/22033/2026	STATE OF ODISHA ULLASA CHANDRA SARANGI VS	RABINDRANATH BARIK VS	// // 0	
282	D-WP(C)/22034/2026	STATE OF ODISHA THE URBAN CO-OPERATIVE BANK LTD.,CUTTACK VS	NITISH KUMAR MISHRA VS	// // 0	
283	D-WP(C)/22035/2026	EMPLOYEES PROVIDENT FUND ORAGANISATION, BHUBANESWAR PRITAM MOHANTY VS	ALOK KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/22036/2026	PADMA CHARAN BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
285	D-WP(C)/22037/2026	RAMAKANTA DAS VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //	
286	D-WP(C)/22038/2026	NILANCHALA PADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
287	D-WP(C)/22040/2026	GANESH MALIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
288	D-WP(C)/22041/2026	BISWAJIT SWAIN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
289	D-WP(C)/22042/2026	SK.HAKIM ULLAH VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //	
290	D-WP(C)/22043/2026	BARUN MANDAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
291	D-WP(C)/22044/2026	AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
292	D-WP(C)/22045/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
293	D-WP(C)/22047/2026	SAMIR KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
294	D-WP(C)/22048/2026	ANANTA CHARAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
295	D-WP(C)/22049/2026	BHUPENDRA KUMAR PATRA	BAIJAYANTI MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/22050/2026	SWAPNESHA SAMAL	ASISH KUMAR RAY	//	AOD20230000467C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/22051/2026	SANJEEB KUMAR PADHAN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/22052/2026	ALEKHA CHARAN MALLICK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/22053/2026	ARKSHITA BEHERA	RAMANATH ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/22055/2026	BOINA SHANKAR	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/22056/2026	ASHOK KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/22058/2026	DEBARAJ SAHOO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/22062/2026	BENUDHAR JENA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/22064/2026	UMESH CHANDRA DAS	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/22065/2026	CHANDRAKANTA DAS	SUBRATA PANDA	//	AOR20220001729C202600012
		VS	VS	()	
		CHIEF MANAGER OF PUNJAB NATIONAL BANK		//	
306	D-WP(C)/22066/2026	M/S. JAISREE HOMES PVT. LTD, BHUBANESWAR	NAGEN KUMAR BARIK	//	
		VS	VS	()	

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307	D-WP(C)/22067/2026	RAJKISHORE DHAL MD.SHAFIQUE HOSSAIN VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	
308	D-WP(C)/22068/2026	SANJAY PANDEY VS BANK OF BARODA	GYANA RANJAN MAHAPATRA VS	// 0 //	
309	D-WP(C)/22070/2026	FAKIR CHARAN MAHALI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
310	D-WP(C)/22071/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
311	D-WP(C)/22075/2026	KRITADAS BARDHAN VS COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI	AJAYA KUMAR PRADHAN VS	// 0 //	
312	D-WP(C)/22076/2026	CHANDRA SEKHAR BEURA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
313	D-WP(C)/22077/2026	G.SRINIBAS DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
314	D-WP(C)/22078/2026	BRAJENDRANATH PUROHIT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600119
315	D-WP(C)/22080/2026	PRATAP SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
316	D-WP(C)/22081/2026	SUMITRA PANDA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
317	D-WP(C)/22082/2026	M/S.UNITED FRIENDS BUILDERS (P) LTD, CUTTACK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	

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318	D-WP(C)/22085/2026	DR.CHIRANJILAL PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// () //	
319	D-WP(C)/22086/2026	SHYAM SUNADAR MARANDI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //	
320	D-WP(C)/22087/2026	M/S SUBASH TRADERS, SUNDARGARH VS COMMISSIONER, CENTRAL GOODS AND SERVICES TAX (CGST) AND CENTRAL EXCISE, BHUBANESWAR	SANTOSH KUMAR MISHRA VS	// () //	
321	D-WP(C)/22088/2026	UDAY BHANU PATI VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// () //	
322	D-WP(C)/22090/2026	JEEBAN KUMAR NATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202600059
323	D-WP(C)/22091/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// () //	
324	D-WP(C)/22092/2026	RANJITA KUMAR ROUT VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	KUNAL KUMAR SWAIN VS	// () //	
325	D-WP(C)/22093/2026	RABINDRA KUMAR PANDA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// () //	
326	D-WP(C)/22094/2026	LAXMIKANTA MANGARAJ VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //	AOD20240000242C202600112
327	D-WP(C)/22095/2026	DR. MADHAB CHANDRA SAMANTARAY VS STATE OF ODISHA	TANMAY MISHRA VS	// () //	
328	D-WP(C)/22096/2026	DR.PRAKASH KUMAR MANDAL VS STATE OF ODISHA	TANMAY MISHRA VS	// () //	
329	D-WP(C)/22097/2026	MAMATA PRADHAN	AMITAV TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/22098/2026	DR.SIBA PRASAD NAYAK	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/22099/2026	M/S.INFRA ENGINEERS PVT.LTD.,CUTTACK	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/22100/2026	SANTOSH KUMAR MOHANTY	ABHISHEK MOHANTY	//	
		VS	VS	0	
		BRANCH MANAGER, BANDHAN BANK BAJRAKABATI ROAD BRANCH, CUTTACK		//	
333	D-WP(C)/22101/2026	DR. SUSANTA KUMAR BISOI	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/22103/2026	DR.RAKESH KUMAR PATI	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/22104/2026	TRUPTIREKHA MISHRA	JYOTI RANJAN DEO	//	AOR20220001593C202600016
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/22105/2026	TAPAN KUMAR PANDA	NIRANJAN BEHERA	//	AOR20220001297C202600121
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/22106/2026	SUNITA CHHATRIA	DHANANJAYA MUND	//	AOR20220001492C202600135
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/22107/2026	MOHAN BEHERA	ATUL TRIPATHY	//	AOD20240000618C202600100
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/22108/2026	RAMA CHANDRA NAYAK	SWOYAM PRABHU JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/22109/2026	SAKUNTALA MOHARANA	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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341	D-WP(C)/22110/2026	STATE OF ODISHA DR. LALMOHAN BANRA VS	TANMAY MISHRA VS	// // 0	
342	D-WP(C)/22111/2026	STATE OF ODISHA DHIRENDRA KUMAR MOHAPATRA VS	SAMVIT MOHANTY VS	// // 0	
343	D-WP(C)/22112/2026	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR, BHUBANESWAR SHIV NARAYAN PATTNAIK VS	DEEPALI MAHAPATRA VS	// // 0	
344	D-WP(C)/22113/2026	STATE OF ODISHA BABITA ROUL VS	MANAS RANJAN PADHI VS	// // 0	
345	D-WP(C)/22114/2026	STATE OF ODISHA JOGESWAR BEHERA VS	BRUNDABAN ROUT VS	// // 0	
346	D-WP(C)/22115/2026	STATE OF ODISHA ROSE MOHAMMAD VS	PRASANNA KUMAR PANDA VS	// // 0	
347	D-WP(C)/22116/2026	UNION OF INDIA GOURIRANI SAMANTARAY VS	MANAS RANJAN PADHI VS	// // 0	
348	D-WP(C)/22117/2026	STATE OF ODISHA DR. DIGAMBAR NAIK VS	TANMAY MISHRA VS	// // 0	
349	D-WP(C)/22118/2026	STATE OF ODISHA DR.RASHMI MISHRA VS	TANMAY MISHRA VS	// // 0	
350	D-WP(C)/22119/2026	STATE OF ODISHA DR.BIPIN BIHARI DAS VS	TANMAY MISHRA VS	// // 0	
351	D-WP(C)/22121/2026	STATE OF ODISHA DR. LAXMIDHARA PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0 //	

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352	D-WP(C)/22122/2026	MALAY ROUL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
353	D-WP(C)/22123/2026	DR.MANORAMA BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
354	D-WP(C)/22124/2026	DR. RENU PRAVA SATAPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
355	D-WP(C)/22125/2026	SEBATI BISHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
356	D-WP(C)/22126/2026	OM PRAKASH MOHARANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
357	D-WP(C)/22127/2026	DR. PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
358	D-WP(C)/22128/2026	DHANESWAR PADHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
359	D-WP(C)/22129/2026	SURESH KUMAR BANTHIA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
360	D-WP(C)/22130/2026	BRAJA JENA @ BRAJABANDHU JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600140
361	D-WP(C)/22131/2026	DR. PRADIPTA KUMAR PANI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
362	D-WP(C)/22132/2026	LILI PALATASINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600142
363	D-WP(C)/22133/2026	M/S.REETA STRUCTURALS PVT.LTD.PURI	AMIT PRASAD BOSE	//	

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		VS	VS	()	
364	D-WP(C)/22134/2026	SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR BHAGIRATHI BADAJENA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600143
		VS	VS	()	
365	D-WP(C)/22135/2026	STATE OF ODISHA MANASI PALAI	ABHAY KHANDELWAL	//	
		VS	VS	()	
366	D-WP(C)/22136/2026	STATE OF ODISHA BADRUL ALAM KHAN	PRITAM KUMAR MOHANTY	//	
		VS	VS	()	
367	D-WP(C)/22137/2026	STATE OF ODISHA SUBRAT KUMAR MISHRA	JAGAMOHAN PATTANAIK	//	AOR20220001586C202600034
		VS	VS	()	
368	D-WP(C)/22138/2026	THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES BIJAYA KUMAR PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
369	D-WP(C)/22139/2026	STATE OF ODISHA SANGHAMITRA NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
370	D-WP(C)/22140/2026	STATE OF ODISHA PRAMILA PRADHAN	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600138
		VS	VS	()	
371	D-WP(C)/22141/2026	STATE OF ODISHA M/S PAWNSUT MINERALS (P) LTD	BAIBASWATA PANIGRAHI	//	AOD20220003503C202600032
		VS	VS	()	
372	D-WP(C)/22142/2026	STATE OF ODISHA BIDYADHAR SAHOO	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600145
		VS	VS	()	
373	D-WP(C)/22144/2026	STATE OF ODISHA ASHOK KUMAR SAHOO	Dr. Binoda Kumar Mishra	//	AOR20220001616C202600023
		VS	VS	()	
374	D-WP(C)/22145/2026	UNION OF INDIA DR.TAPASWINI SETHI	TANMAY MISHRA	//	
		VS	VS	()	

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375	D-WP(C)/22146/2026	STATE OF ODISHA DR.SIPRA MOHANTY VS	TANMAY MISHRA VS	// // ()	
376	D-WP(C)/22147/2026	STATE OF ODISHA MANORANJAN SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()	
377	D-WP(C)/22148/2026	R.T.O.KEONJHAR SATYABADI ROUTARAY VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202600139
378	D-WP(C)/22149/2026	STATE OF ODISHA SANKAR SAHOO VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202600144
379	D-WP(C)/22150/2026	STATE OF ODISHA MINATI MISHRA VS	SOMANATH NANDA VS	// // ()	
380	D-WP(C)/22151/2026	STATE OF ODISHA PUNJAB NATIONAL BANK VS	Anjan Kumar Biswal VS	// // ()	AOR20220001328C202600060
381	D-WP(C)/22152/2026	STATE OF ODISHA DAMBARUDHAR ROUTARAY VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202600146
382	D-WP(C)/22154/2026	STATE OF ODISHA ADHIKARI SWAIN VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600068
383	D-WP(C)/22155/2026	STATE OF ODISHA SHASHI BHUSAN PRAHARAJ VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
384	D-WP(C)/22156/2026	STATE OF ODISHA DR.PRATIVA SATAPATHY VS	TANMAY MISHRA VS	// // ()	
385	D-WP(C)/22157/2026	STATE OF ODISHA DR.DURYODHAN BEHERA VS	TANMAY MISHRA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/22159/2026	RANJAN KUMAR PARIDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
387	D-WP(C)/22161/2026	DR.SUKANTA KUMAR SETHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
388	D-WP(C)/22162/2026	SARAT KUMAR SAHOO VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600024
389	D-WP(C)/22163/2026	DILLIP KUMAR BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
390	D-WP(C)/22164/2026	MINATIRANI MOHAPATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
391	D-WP(C)/22165/2026	DR.KALYAN KUMAR MAJHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
392	D-WP(C)/22166/2026	AJAYANANDA SAHOO VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //	
393	D-WP(C)/22167/2026	BASANTA KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
394	D-WP(C)/22168/2026	SATYABADI SCHOOL OF INTEGRAL EDUCATION,SANKAR VS SOMANATH BEHERA	KUNAL KUMAR MISHRA VS	// 0 //	
395	D-WP(C)/22169/2026	DR.MAHESH KUMAR NANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
396	D-WP(C)/22170/2026	BHASKAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
397	D-WP(C)/22171/2026	PRIYARANJAN RATH	KUNAL KUMAR SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
398	D-WP(C)/22172/2026	GAGAN BEHARI LENKA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/22173/2026	M/S MAA MANDALPAT ENTERPRISES, KEONJHAR	MANORANJAN MISHRA	//	
		VS	VS	0	
		SUPERINTENDENT CENTRAL GST EXCISE AND CUSTOM, KEONJHAR		//	
400	D-WP(C)/22175/2026	AZAD DASH	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, HEADS OF DEPARTMENT, BHUBANESWAR/			
401	D-WP(C)/22176/2026	BHAGABAN CHARAN NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/22178/2026	LAXMAN MOHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/22179/2026	LOKANATH MOHANTA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/22180/2026	SANJUKTA ORAM	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/22181/2026	HRUDANANDA BEHERA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/22182/2026	PRAMOD KUMAR SWAIN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/22183/2026	AMIT NAIK	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, HEAD OF DEPARTMENT, BHUBANESWAR //			
408	D-WP(C)/22184/2026	LINGARAJ BARIK	AMIT KUMAR BARIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/22185/2026	STATE OF ODISHA SANJAY KUMAR CHARAN VS	KUNAL KUMAR SWAIN VS	// // 0	
410	D-WP(C)/22186/2026	STATE OF ODISHA SAREBESWAR DASH VS	BINAYA KUMAR MOHANTY VS	// // 0	
411	D-WP(C)/22187/2026	AUTHORISED OFFICER,, BANK OF INDIA, BHUBANESWAR RITA SAMANTARAY VS	HRUSIKESH GHADAI VS	// // 0	
412	D-WP(C)/22188/2026	STATE OF ODISHA PRATAP KUMAR SAHU VS	SWAPNA KUMAR OJHA VS	// // 0	
413	D-WP(C)/22190/2026	STATE OF ODISHA PRADYUMNA KUMAR DAS VS	SWAPNA KUMAR OJHA VS	// // 0	
414	D-WP(C)/22191/2026	STATE OF ODISHA SUSHIL KUMAR PATTANAYAK VS	NIHAL RATH VS	// // 0	
415	D-WP(C)/22192/2026	STATE OF ODISHA MANOJ KUMAR DAS VS	GYANA RANJAN SETHI VS	// // 0	
416	D-WP(C)/22193/2026	TPSODL, BERHAMPUR, GANJAM LIPIKA CHOUDHURY VS	SHASHI BHUSAN JENA VS	// // 0	
417	D-WP(C)/22194/2026	STATE OF ODISHA LAXMAN MALLICK VS	GYANA RANJAN SETHI VS	// // 0	
418	D-WP(C)/22195/2026	STATE OF ODISHA SUKANTI DIGAL VS	SHASHI BHUSAN JENA VS	// // 0	
419	D-WP(C)/22197/2026	STATE OF ODISHA CHITTARANJAN TUDU VS	SHASHI BHUSAN JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/22198/2026	SOUDAMINI DASH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //	
421	D-WP(C)/22200/2026	LILABATI SATPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
422	D-ABLAPL/14201/2026	SAIJAT KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /423 /2025 () //	AOR20220002787C202600080
423	D-ABLAPL/14207/2026	BHUPENDRA SABAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /50 /2026 () //	
424	D-ABLAPL/14209/2026	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NARAYANPATNA /22 /2025 () //	
425	D-ABLAPL/14210/2026	MANORANJAN MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /78 /2018 () //	
426	D-ABLAPL/14211/2026	BALARAM BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /138 /2026 () //	
427	D-ABLAPL/14214/2026	TULASI DHANA SEKHAR VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	JANKIA P.S. /220 /2026 () //	
428	D-ABLAPL/14216/2026	GULSAN ALLI @ GULSAN HIDAYAT ALLI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	JAGATPUR /113 /2009 () //	
429	D-ABLAPL/14219/2026	KALI PRASAD MISHRA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /253 /2026 () //	
430	D-ABLAPL/14223/2026	SACHIDANANDA DEHURY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	N.T.P.C. /99 /2026 () //	
431	D-ABLAPL/14224/2026	MUNNA	AJIT KUMAR SAHOO	INDUSTRIAL ESTATE PS /287 /2024	AOR20220001563C202600033

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/14225/2026	RAMANI PRADHAN	RONIT GHOSH	RENGALI DAM SITE /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/14232/2026	PRIYABRATA PRADHAN @ RAJA @ MALINGA	ANUGRAHA NARAYAN SAMANTARAY	DHENKANAL SADAR /373 /2026	AOD20250001040C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/14235/2026	NEERAJ KHAMARI	JNYANANANDA PANDA	BHAWANIPATNA TOWN /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/14236/2026	PURNACHANDRA SAHOO	RAMDAS ACHARY	JODAPADAR /93 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/14237/2026	SAHADEV SAHU	PULAKESH MOHANTY	MURIBAHAL /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/14239/2026	PADMA BEHERA	RITURANJAN CHHOTARAY	MARINE PS ARAKHAKUDA /18 /2026	AOR20220003344C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/14249/2026	ENZAMUL QADIR	ABESH KAMAL	DHAMNAGAR /200 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/14250/2026	BIBHUTI BHUSAN BEHERA	RASHMI RANJAN MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/14253/2026	GOBARDHAN PANDEY	SUSANTA KUMAR SAHU	ATTABIRA /135 /2026	AOR20240001059C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/14255/2026	SENHASIS SAMAL	BIJAY KUMAR BEHERA	JAJPUR TOWN /182 /2026	AOR20220001736C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/14256/2026	BATAKRUSHNA BISWAL @ BATIA	KALINDA KUMAR ROUT	JAGATPUR /262 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/14259/2026	STATE OF ODISHA NISHIKANTA JENA @ NISIKANTA JENA VS	SURYAKANTA DWIBEDI VS	// BIDANASI /64 /2026 ()	
444	D-ABLAPL/14263/2026	STATE OF ODISHA KANTA @ SRIKANTA BISHI VS	RAJAT KUMAR PANDA VS	// BOLANGIR SADAR /143 /2026 ()	AOR20220004240C202600002
445	D-ABLAPL/14265/2026	STATE OF ODISHA SANATAN MOHANTY VS	SURYAKANTA DWIBEDI VS	// BAISINGA /195 /2026 ()	
446	D-ABLAPL/14266/2026	STATE OF ODISHA SUBASH CHANDRA SAMAL @ SUBASH SAMAL VS	SUSANTA KUMAR ROUT VS	// RASOL /227 /2025 ()	
447	D-ABLAPL/14267/2026	STATE OF ODISHA SARADA PRASANNA BARIK VS	BIBHUTI BHUSAN ROUT VS	// / /0 ()	
448	D-ABLAPL/14271/2026	STATE OF ODISHA DEEPAK KUMAR MOHANTY VS	JUGALA KISHORE PANDA VS	// / /0 ()	
449	D-ABLAPL/14272/2026	STATE OF ODISHA SK. DAUD VS UNION OF INDIA(NCB)	SITIKANT MISHRA VS	// NCB BHUBANESWAR /10 /2025 ()	
450	D-ABLAPL/14273/2026	RUDRA PRATAP BIBHAR VS	SIDHARTHA SANKAR RAY (2) VS	// MUNIGUDA /23 /2026 ()	
451	D-ABLAPL/14277/2026	STATE OF ODISHA SARBESWAR SAHOO VS	PRAFULLA KUMAR BISWAL VS	// AUL /189 /2026 ()	
452	D-ABLAPL/14279/2026	STATE OF ODISHA DEBASMITA RAM VS	PUSPAMITRA MOHAPATRA VS	// EOW,BHUBANESWAR /8 /2026 ()	
453	D-ABLAPL/14280/2026	STATE OF ODISHA (EOW) MAMATARANI PARIDA @ GIRI PARIDA VS	AMULYA RATNA PANDA VS	// JALESWAR /136 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/14282/2026	BHASKAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /53 /2026 () //	
455	D-ABLAPL/14284/2026	ANUARA BIBI @ ANWAR BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /101 /2026 () //	
456	D-ABLAPL/14287/2026	SUDHADEB @ SUDHADEV BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /251 /2026 () //	
457	D-ABLAPL/14288/2026	ALOK DIGAL VS UNION OF INDIA(NCB)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /1 /2026 () //	
458	D-ABLAPL/14290/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /243 /2026 () //	
459	D-ABLAPL/14294/2026	SANJAYA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	TIHIDI /171 /2026 () //	
460	D-ABLAPL/14295/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	FATEGARH /358 /2025 () //	
461	D-ABLAPL/14299/2026	MANGLU PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /58 /2026 () //	
462	D-ABLAPL/14300/2026	KRUSHNA MOHAN PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /58 /2026 () //	
463	D-ABLAPL/14301/2026	SAFAL SAMANWAYA @ SAPHULA SUMAN SETHY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUKINDA /81 /2026 () //	
464	D-ABLAPL/14303/2026	ANANDA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /101 /2026 () //	
465	D-ABLAPL/14306/2026	DR. PRIYABRATA MOHANTY	BHARAT JALLI	AIR FIELD P.S. /77 /2026	AOD20250001069C202600017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/14307/2026	ANANDA KUMAR BEHERA	SIDHARTHA DAS	LAHUNIPADA /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/14308/2026	ROHIT KUMAR BEHURIA @ ROHIT BEHURIA	PANKAJ KUMAR SAHOO	JAJPUR SADAR /170 /2026	AOR2024000004C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/14310/2026	UDAYA DAS	BIJAY KUMAR BEHERA	LAXMISAGAR P.S. /595 /2025	AOR20220001736C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/14312/2026	RAJIB KUMAR DASH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /196 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/14313/2026	ADITYA BEHURIA	PANKAJ KUMAR SAHOO	JAJPUR SADAR /172 /2026	AOR2024000004C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/14315/2026	SUSHANTA KUMAR PARIDA @ SUSHANTA KU. PARIDA	RAMANITAV TRIPATHY	DASPALLA /104 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/14316/2026	AKSHAYA KUMAR SAHOO	RAMANI KANTA PATTANAIAK	CUTTACK SADAR /323 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/14321/2026	MITU PATRA	KHAGESWAR BEHERA	INFOVALLY UPD BHUBANESWAR /148 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/14324/2026	SK. IMTIAZ @ IMNTU	AMLAN SHAKTI PAUL	JATNI P.S. /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/14325/2026	RAJ KUMAR AGRAWAL	SUNIL KUMAR PANDA	KUCHINDA /321 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/14327/2026	PALU PARIDA @ PALLA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /84 /2023	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/14330/2026	STATE OF ODISHA DILLIP KUMAR NAYAK VS	SATYA RANJAN MULIA VS	// KHARABEL NAGAR P.S. /202 /2026 ()	
478	D-ABLAPL/14338/2026	STATE OF ODISHA DEBASIS NAYAK VS	BHAWANI SANKAR PANIGRAHI VS	// KHARABEL NAGAR P.S. /291 /2014 ()	
479	D-ABLAPL/14341/2026	STATE OF ODISHA MOHAMMAD RASID VS	ANWAR HUSSEN VS	// SALIPUR /231 /2026 ()	
480	D-ABLAPL/14345/2026	STATE OF ODISHA NAMITA SETHY VS	JYOTIRMAYA SAHOO VS	// KOTINANDA /93 /2026 ()	
481	D-ABLAPL/14347/2026	STATE OF ODISHA BIBHUTI GOUDA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /232 /2017 ()	AOR20220001311C202600045
482	D-ABLAPL/14349/2026	STATE OF ODISHA MONGIA @ KHAN ABUTAHIR NASIMUDDIN VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /1153 /2025 ()	
483	D-ABLAPL/14350/2026	STATE OF ODISHA SUDHANSU NAIK VS	SHYAM SUNDAR CHHUALSINGH VS	// BANARAPAL /187 /2026 ()	
484	D-ABLAPL/14351/2026	STATE OF ODISHA RAJENDRA PRASAD SWAIN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /391 /2026 ()	AOR20220001311C202600046
485	D-ABLAPL/14354/2026	STATE OF ODISHA NARENDRA KUMAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /133 /2026 ()	
486	D-ABLAPL/14355/2026	STATE OF ODISHA SITANSHU PRIYADARSHI VS	ACHYUTANANDA PATTANAIK VS	// CHANDRASEKHARPUR /434 /2026 ()	AOD20240000586C202600141
487	D-ABLAPL/14359/2026	STATE OF ODISHA ABHAYA KUMAR PARIDA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/14363/2026	TUTU PRADHAN VS STATE OF ODISHA	SASMITA NANDA VS	JARAPADA /210 /2026 () //	
489	D-ABLAPL/14365/2026	BAYA @ SARAT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /1153 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :12/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/13549/2000 OJC/13549/2000	LAXMAN RAHANA MP	ABHAS MOHANTY	8/2026
2	D-OJC/13547/2000 OJC/13547/2000	HARIPRIYA BHAINSA MP	ABHAS MOHANTY	9/2026
3	D-CRLMP/14268/2026 CRLMP/ /	PINAKI DUTTA MP	RANJAN KUMAR ROUT	130/2026
4	D-CRLMP/9412/2026 CRLMP/463/2026	NEHA AGARWAL MP	DIPEESH SINGHAL	131/2026
5	D-CRLMP/14309/2026 CRLMP/ /	J. RAMAKRISHNA PATRA MP	JITENDRA KUMAR NAIK	132/2026
6	D-CRLMP/5168/2026 CRLMP/234/2026	VICTIM MP	KABIRAJ PRADHAN	133/2026
7	D-CRLMP/14367/2026 CRLMP/ /	SHEIKH SHAHZAD ALAM MP	PRASANTA KUMAR SATAPATHY	134/2026
8	D-CMAPL/15566/2025 CMAPL/146/2025	LAXMIDHAR SAMAL MP		139/2026
9	D-CMAPL/22019/2026 CMAPL/ /	M.C. OF BRAJAMOHAN HIGH SCHOOL, JARANDIGRAM MP	JARANDIGRAM JENA	140/2026
10	D-CMAPL/22079/2026 CMAPL/ /	BINODINI SAHU MP	KARUNAKAR GAYA	141/2026
11	D-LAA/22072/2026 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	CH. KUMAR MOHAN SINGH (PANEL COUNSEL)	174/2026
12	D-LAA/22072/2026 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	CH. KUMAR MOHAN SINGH (PANEL COUNSEL)	175/2026
13	D-RPFAM/5616/2026 RPFAM/57/2026	INDIRA SAHU MP	RAMDAS ACHARY, BIBHU PRASAD TRIPATHY	214/2026
14	D-MATA/21971/2026 MATA/ /	AMARNATH SAHOO MP	DURGA PRASAD PATTANAİK	299/2026
15	D-MATA/16130/2026 MATA/ /	SAROJ KUMAR BEHERA MP	PRABIN DAS	300/2026
16	D-BLAPL/11764/2026 BLAPL/3941/2026	SUMANTA KUMAR DAS MP	SARADA PRASAD DASH	339/2026
17	D-CONTC/13146/2026 CONTC/1836/2026	SUMITRA SAHU MP	DEBASISH SAMAL	343/2026
18	D-CONTC/1389/2026 CONTC/464/2026	BASANTA KUMAR PANIGRAHI MP	KARUNAKAR JENA , M.P.BEHERA	344/2026
19	D-CONTC/7950/2026 CONTC/1331/2026	SARBESWARI BEWA MP	M/S.PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO	345/2026
20	D-CRLREV/1384/2026 CRLREV/ /	NIRANJAN SAHOO MP	ARUNA KUMAR NAYAK	586/2026
21	D-CRLREV/10442/2026 CRLREV/273/2026	MANJULATA JENA MP	KULDEEP MOHANTY	587/2026
22	D-CRLREV/14314/2026 CRLREV/ /	RANJAN KUMAR @ RANJAN DEY MP	PRABHAT KUMAR DAS	588/2026
23	D-CRLREV/40010/2025 CRLREV/62/2026	MARTAND SHARDUL MP	SUPRIYO RANJAN MAHAPATRA	589/2026
24	D-CRLREV/14368/2026 CRLREV/ /	TAPAN KUMAR DAS MP	PRASANTA KUMAR SATAPATHY	590/2026
25	D-RSA/21764/2026 RSA/ /	ANNAPURNA DALAI MP	PRASANNA KUMAR MISHRA	780/2026
26	D-RSA/366/2022	M/S.BHUSAN POWER AND STEEL LTD.	S.C.SAMANTARAY, AUROBINDO ACHARYA	

	RSA/366/2022	MP		781/2026
27	D-RSA/39542/2025	BHAGYA BATI NAIK	SWARUP KUMAR PATNAIK	
	RSA/560/2025	MP		782/2026
28	D-RSA/442/2013	LAXMAN BEHERA	M/S.BANAMALI SAHOO	
	RSA/442/2013	MP		783/2026
29	D-RSA/15588/2026	BENUDDHER PRADHAN	TUSAR KUMAR MISHRA	
	RSA/ /	MP		784/2026
30	D-ABLAPL/7839/2026	PRADEEP KUMAR SAHOO		
	ABLAPL/3968/2026	MP		785/2026
31	D-RSA/25/2012	BHAGIRATHI PARIDA	M/S.BIBEKANANDA BHUYAN, SOURA SUMAN BHUYAN	
	RSA/25/2012	MP		785/2026
32	D-ABLAPL/39938/2025	KAILASH NAYAK		
	ABLAPL/1012/2026	MP		786/2026
33	D-RSA/18543/2026	SASMITA PRADHAN	SANTOSH KUMAR SAMANTARAY	
	RSA/226/2026	MP		786/2026
34	D-RSA/227/2019	SRIPATI NAYAK@ACHARYA	M/S. BIKRAM SENAPATI, MANOJ KUMAR PANDA.	
	RSA/227/2019	MP		787/2026
35	D-ABLAPL/39941/2025	KAILASH NAYAK		
	ABLAPL/1030/2026	MP		787/2026
36	D-ABLAPL/4142/2026	BANTI DASH		
	ABLAPL/2021/2026	MP		788/2026
37	D-RSA/234/2018	SRIHARI PATRA	M/S.MAHESWAR MOHANTY	
	RSA/234/2018	MP		788/2026
38	D-ABLAPL/7423/2026	NIRANJAN KAR		
	ABLAPL/3187/2026	MP		789/2026
39	D-ABLAPL/16576/2025	AFTAB KHAN	SATYANARAYAN MISHRA	
	ABLAPL/6637/2025	MP		790/2026
40	D-ABLAPL/794/2020	PRAMOD SWAIN		
	ABLAPL/794/2020	MP		791/2026
41	D-ABLAPL/4859/2026	SUSHANTA BEHERA @ RAJU		
	ABLAPL/2178/2026	MP		792/2026
42	D-ABLAPL/7305/2026	SOFIYAN KHAN @ SUFAYAN KHAN		
	ABLAPL/3173/2026	MP		793/2026
43	D-ABLAPL/9515/2026	LIPUN NAIK		
	ABLAPL/3939/2026	MP		794/2026
44	D-ABLAPL/1435/2026	RANJIT NAHAK		
	ABLAPL/1350/2026	MP		795/2026
45	D-ABLAPL/5241/2026	MANASHA RANJAN TRIPATHY		
	ABLAPL/2407/2026	MP		796/2026
46	D-FAO/21910/2026	LATIKA SARDAR	SATYABAN SAHOO	
	FAO/ /	MP		818/2026
47	D-FAO/21882/2026	DUSMANTA KUMAR SAHOO	DURGESH NARAYAN RATH	
	FAO/ /	MP		819/2026
48	D-FAO/21884/2026	SANTOSH KUMAR MOHANTY	DURGESH NARAYAN RATH	
	FAO/ /	MP		820/2026
49	D-FAO/476/2017	STATE OF ORISSA		
	FAO/476/2017	MP		821/2026
50	D-FAO/22059/2026	MANAGING COMMITTEE OF KAMALA MODHANUR HIGH SCHOOL, KENDRAPARA		
	FAO/ /	MP		822/2026
51	D-FAO/22189/2026	MANAGING COMMITTEE OF VEER CHAUNRAJ HIGH SCHOOL, KOTTAGAM, NABARANGPUR		
	FAO/ /	MP		823/2026
52	D-FAO/22196/2026	MANAGING COMMITTEE OF GAJENDRANKUNALPKMMAISCHOOL, ARUADAM, BALASORE		
	FAO/ /	MP		824/2026
53	D-CMP/21923/2026	GADADHAR SARAN	KALPATARU MISHRA	
	CMP/ /	MP		931/2026
54	D-CMP/21885/2026	PANKAJ NALINI DAVID	KISHORE KUMAR MISHRA	
	CMP/ /	MP		932/2026
55	D-CMP/18548/2026	TANAYA JENA	SOURAV SUMAN BHUYAN	
	CMP/718/2026	MP		933/2026
56	D-CMP/22020/2026	PRADEEP KUMAR NAIK	DURGA PRASAD PATTANAIAK	
	CMP/ /	MP		934/2026
57	D-CMP/21969/2026	SIBANI BEHERA	NARAYAN PRASAD PARIJA	
	CMP/ /	MP		935/2026

58	D-CMP/22046/2026 CMP/832/2026	SABITA BEHERA MP	GAJENDRANATH ROUT	936/2026
59	D-CMP/52488/2025 CMP/604/2026	SUSAMA RANI RAY MP	ASIT KUMAR CHAUDHURY	937/2026
60	D-CMP/22073/2026 CMP/ /	ALOK MOHANTY MP	TUSAR KUMAR MISHRA	938/2026
61	D-CMP/12328/2026 CMP/536/2026	GIRIDHARI @ GIRIDHAR PRADHAN MP	SAIBRATA RATH	939/2026
62	D-CMP/22089/2026 CMP/ /	SREE MAJHI GOURI MODERN RICE MILL, RAJAGADIA MP	RAJAGADIA PARAMITA MOHANTY	940/2026
63	D-CMP/22102/2026 CMP/ /	ALEKHA MISHRA MP	ASHOK KUMAR SARANGI	941/2026
64	D-CMP/48368/2024 CMP/1464/2024	CHANDRAKANTI PADHAN MP	M/S.JAYADEBA BEHERA, P.K.SAMAL, ALOK KUMAR MOHANTY, B.M.	942/2026
65	D-CMP/22160/2026 CMP/ /	JANARDAN AGRAWAL @ BHUWANIA MP	PRASANTA KUMAR SATAPATHY	943/2026
66	D-CMP/22174/2026 CMP/ /	CUTTACK CLUB, CUTTACK MP	NIROD KUMAR SAHU (SR. ADV.)	944/2026
67	D-CMP/22174/2026 CMP/ /	CUTTACK CLUB, CUTTACK MP	NIROD KUMAR SAHU (SR. ADV.)	945/2026
68	D-CMP/22177/2026 CMP/ /	SATYABHAMA ROUT MP	RABINDRANATH PRUSTY	946/2026
69	D-CMP/22199/2026 CMP/ /	PRAVEEN CHANDRA BHANJ DEO MP	UMESH CHANDRA PATNAIK	947/2026
70	D-MACA/54582/2025 MACA/452/2026	NABHI SANTA MP	DEBASISH PATNAIK	1110/2026
71	D-MACA/54582/2025 MACA/452/2026	NABHI SANTA MP	DEBASISH PATNAIK	1111/2026
72	D-MACA/54032/2025 MACA/17/2026	ORIENTAL INSURANCE COMPANY LTD., SONBAPPHROY MP	SONBAPPHROY	1112/2026
73	D-MACA/21981/2026 MACA/ /	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., MP	BHUBANESWAR	1113/2026
74	D-MACA/21985/2026 MACA/ /	THE MANAGER CLAIM, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD, MP	BHUBANESWAR	1114/2026
75	D-MACA/36042/2024 MACA/851/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED, MP	KUMAR SRIMBALI RAUROBINDO ACHARYA	1115/2026
76	D-MACA/16515/2026 MACA/ /	B.M., THE NEW INDIA ASSURANCE COMPANY LIMITED, MP	ANXIMTALIKHAN	1116/2026
77	D-CRLMC/14218/2026 CRLMC/ /	PRABHUPADA BEHERA MP	BIDYADHAR MANSING	1256/2026
78	D-CRLMC/9655/2026 CRLMC/1372/2026	N.SRINIVASASULU RAO MP	MANOJ KUMAR NAYAK	1257/2026
79	D-CRLMC/14218/2026 CRLMC/ /	PRABHUPADA BEHERA MP	BIDYADHAR MANSING	1258/2026
80	D-CRLMC/9832/2026 CRLMC/1435/2026	HIMANSU SEKHAR DASH MP	MANORANJAN MISHRA	1259/2026
81	D-CRLMC/14238/2026 CRLMC/ /	ANKIT KUMAR DASH MP	MOHAMMED MUSTAQ ANSARI	1260/2026
82	D-CRLMC/14243/2026 CRLMC/ /	PRADEEP MAJHI MP	RAMDAS ACHARY	1261/2026
83	D-CRLMC/14247/2026 CRLMC/ /	SRINIBASH MOHAPATRA MP	ASIT KUMAR CHAUDHURY	1262/2026
84	D-CRLMC/11410/2026 CRLMC/1343/2026	ABDUL KADIR MP		1263/2026
85	D-CRLMC/14262/2026 CRLMC/ /	SURAJ TRIPATHY MP	ANANTA NARAYAN PATTANAYAK	1264/2026
86	D-CRLMC/14262/2026 CRLMC/ /	SURAJ TRIPATHY MP	ANANTA NARAYAN PATTANAYAK	1265/2026
87	D-CRLMC/30792/2025 CRLMC/4740/2025	SATYANARAYAN SARANGI MP	SANTOSH KUMAR NANDA	1266/2026
88	D-CRLMC/12915/2026 CRLMC/1494/2026	KUNJABIHARI BEHERDALAI MP		1267/2026
89	D-CRLMC/14319/2026	HAREKRUSHNA SATAPATHY	MINATI SATAPATHY	

	CRLMC/ /	MP		1268/2026
90	D-CRLMC/12378/2026	HEMANTA KUMAR NAIK	DIPANKAR ACHARYA	
	CRLMC/1427/2026	MP		1269/2026
91	D-CRLMC/14369/2026	CHANDAN SUBASH SETH	AMAR KUMAR MOHANTY	
	CRLMC/ /	MP		1270/2026
92	D-CRLMC/14371/2026	SATYAJIT ROUT	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1271/2026
93	D-CRLMC/14370/2026	DULLAVA MEHER	BICHITRA NARAYANA SATAPATHY	
	CRLMC/ /	MP		1272/2026
94	D-CRLMC/14372/2026	GANGADHAR BEHERA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1273/2026
95	D-CRLMC/14373/2026	MD. AFTAB @ AFTAB	BHARAT BHUSAN ROUSTRAY	
	CRLMC/ /	MP		1274/2026
96	D-CRLA/30256/2024	RAJA@DEEPAK KUMAR NAIK@NAYAK	BHABANI SHANKAR DASPARIDA	
	CRLA/1023/2024	MP		1282/2026
97	D-CRLA/40698/2025	SK.IRFAN	BHABANI SHANKAR DASPARIDA	
	CRLA/1493/2025	MP		1283/2026
98	D-CRLA/908/2022	RAKESH PARIDA	RAMESH CHANDRA SWAIN, M/S SANJIT MISHRA, R.S. SAMAL, S.R.S	
	CRLA/908/2022	MP		1284/2026
99	D-CRLA/908/2022	RAKESH PARIDA	RAMESH CHANDRA SWAIN, M/S SANJIT MISHRA, R.S. SAMAL, S.R.S	
	CRLA/908/2022	MP		1285/2026
100	D-CRLA/565/2022	SRIKANTA NAYAK	SAMARENDRA MOHANTY	
	CRLA/565/2022	MP		1286/2026
101	D-CRLA/34753/2024	SIMANCHAL@SIMANCHALA SETHY	AMITAV TRIPATHY	
	CRLA/1170/2024	MP		1287/2026
102	D-CRLA/14318/2026	PRASANTA KUMAR MISHRA @ PRASANT	DEEPAK KUSHIAN SUNDARAY	
	CRLA/ /	MP		1288/2026
103	D-CRLA/14318/2026	PRASANTA KUMAR MISHRA @ PRASANT	DEEPAK KUSHIAN SUNDARAY	
	CRLA/ /	MP		1289/2026
104	D-CRLA/332/2017	BIKU@SUNIL KUMAR PRUSTY@SUNIL	PRUSISOURA CH.MOHAPATRA, MR. SUBRAT PANDA,R.K.PARIDA	
	CRLA/332/2017	MP		1290/2026
105	D-CRLA/14360/2026	TAPAN PRADHAN	JANMEJAYA KATIKIA	
	CRLA/ /	MP		1291/2026
106	D-CRLA/14360/2026	TAPAN PRADHAN	JANMEJAYA KATIKIA	
	CRLA/ /	MP		1292/2026
107	D-CRLA/14360/2026	TAPAN PRADHAN	JANMEJAYA KATIKIA	
	CRLA/ /	MP		1293/2026
108	D-CRLA/14333/2026	HIMADRI KUMAR PANDA	SUKANTA KUMAR DALAI	
	CRLA/ /	MP		1294/2026
109	D-CRLA/14333/2026	HIMADRI KUMAR PANDA	SUKANTA KUMAR DALAI	
	CRLA/ /	MP		1295/2026
110	D-CRLA/14333/2026	HIMADRI KUMAR PANDA	SUKANTA KUMAR DALAI	
	CRLA/ /	MP		1296/2026
111	D-WA/21803/2026	DHIRENDRA KUMAR NAYAK	SUKANTA KUMAR DALAI	
	WA/ /	MP		1769/2026
112	D-WA/6475/2026	M/S. THRIVENI EARTHMOVERS PVT. LTD.	MASMAN KUMAR MAHANTA	
	WA/330/2026	MP		1770/2026
113	D-WA/54820/2024	HIMANSHU SHEKHAR MEHER	DINESH KUMAR PANDA	
	WA/715/2026	MP		1771/2026
114	D-WA/54820/2024	HIMANSHU SHEKHAR MEHER	DINESH KUMAR PANDA	
	WA/715/2026	MP		1772/2026
115	D-WP(C)/21889/2026	M/S. SAI INDIA LIGISOLUTIONS PRIVATE	DAMITHO BEHERA	
	WP(C)/ /	MP		9149/2026
116	D-WP(C)/14993/2026	RAMESH BEHERA		
	WP(C)/10767/2026	MP		9150/2026
117	D-WP(C)/21891/2026	M/S. COMPLETE POWER SOLUTION, BHU	HANSEWAR TRIPATHY	
	WP(C)/ /	MP		9151/2026
118	D-WP(C)/17772/2025	KARUNAKAR NAYAK	DEBAKANTA MOHANTY	
	WP(C)/12102/2025	MP		9152/2026
119	D-WP(C)/21892/2026	SALMAN KHAN	JNYANANANDA PANDA	
	WP(C)/14984/2026	MP		9153/2026
120	D-WP(C)/21894/2026	M/S.GREENWAY MOTORS, NAYAGARH	NIRVAYA KUMAR SAMANTARAY	
	WP(C)/14980/2026	MP		9154/2026

121	D-WP(C)/21897/2026 WP(C)/ /	M/S.SAHOO AND SAHOO TRANSPORT, CUSATAK RANJAN PATI MP		9155/2026
122	D-WP(C)/19448/2026 WP(C)/14560/2026	PRAMOD PRADHAN MP	Jyotirmay Gupta	9156/2026
123	D-WP(C)/21879/2026 WP(C)/ /	SANTOSHINI DASH MP	DR. BINODA KUMAR MISHRA	9157/2026
124	D-WP(C)/35931/2025 WP(C)/24630/2025	CHAKRADHAR MOHAKUD MP		9158/2026
125	D-WP(C)/33790/2025 WP(C)/23751/2025	UTKAL KESHARI MOHANTY MP	PRABODHA CHANDRA NAYAK	9159/2026
126	D-WP(C)/21924/2026 WP(C)/ /	UNION OF INDIA MP	DEEPAK GOCHHAYAT	9160/2026
127	D-WP(C)/21886/2026 WP(C)/ /	SANJYA KUMAR GIRI MP	PRABODHA CHANDRA NAYAK	9161/2026
128	D-WP(C)/21928/2026 WP(C)/ /	BINAPANI SAHOO MP	SANJIB KUMAR BHANJADEO	9162/2026
129	D-WP(C)/5631/2025 WP(C)/4743/2025	NARAYAN GURU MP	AKSHAYA KUMAR SAHOO	9163/2026
130	D-WP(C)/21938/2026 WP(C)/ /	MAHASWATA ROUT MP	LALIT KUMAR MAHARANA	9164/2026
131	D-WP(C)/21939/2026 WP(C)/ /	M/S LAXMI MOTORS, GANJAM MP	PRANAYA KISHORE HARICHANDAN	9165/2026
132	D-WP(C)/13772/2026 WP(C)/10652/2026	DIBAKAR SOREN MP		9166/2026
133	D-WP(C)/21941/2026 WP(C)/ /	RAJESH KUMAR SAHU MP	SOURAV DAS	9167/2026
134	D-WP(C)/21942/2026 WP(C)/ /	HIRAKUD INDUSTRIAL WORKERS UNION, DEBBI SIKIPADHAPATRA MP		9168/2026
135	D-WP(C)/21946/2026 WP(C)/ /	KAMAL LOCHAN BISWAL MP	SAROJA KANTA SAMAL	9169/2026
136	D-WP(C)/43316/2025 WP(C)/29905/2025	MENAKA KUMARI DAS MP	P. ANUP DASH	9170/2026
137	D-WP(C)/21955/2026 WP(C)/15009/2026	PURUSOTTAM PARIDA MP	SUKANTA KUMAR NAYAK	9171/2026
138	D-WP(C)/21953/2026 WP(C)/ /	KAMBUPANI MISHRA MP	RAJESH KUMAR TRIPATHY	9172/2026
139	D-WP(C)/19619/2026 WP(C)/14990/2026	PURUSHOTTAM MOHANTY MP	SOUBHAGYA SWAIN	9173/2026
140	D-WP(C)/21959/2026 WP(C)/ /	SUDHIR KUMAR PANDA @ BHALU PANDA MP	AMARESH TRIPATHY	9174/2026
141	D-WP(C)/21967/2026 WP(C)/ /	SUSANTA KUMAR LENKA MP	SANGRAM KESHARI BURMA	9175/2026
142	D-WP(C)/21968/2026 WP(C)/ /	FLEXI MULTI PRODUCTS AND SERVICES ANUPINDA KESHARI MOHANTY MP		9176/2026
143	D-WP(C)/16472/2025 WP(C)/12458/2025	SANJUKTA KUMARI PANDA MP		9177/2026
144	D-WP(C)/49753/2025 WP(C)/35006/2025	URMILA SAMANTARAY MP		9178/2026
145	D-WP(C)/21974/2026 WP(C)/ /	MALAYA MOHARANA MP	SUDEEPTA KUMAR SINGH	9179/2026
146	D-WP(C)/21980/2026 WP(C)/ /	M/S NARAYANI SONS INDIA PVT.LTD, KENDHARA MP	KISHORE HARICHANDAN	9180/2026
147	D-WP(C)/21991/2026 WP(C)/ /	JYOTI PRAKASH MISHRA MP	SUBASH CHANDRA PUSPALAKA	9181/2026
148	D-WP(C)/21996/2026 WP(C)/ /	BASUDEV SAHU MP	SAIBRATA RATH	9182/2026
149	D-WP(C)/26106/2023 WP(C)/26106/2023	RAJKISHORE BEHERA MP	M/S GANESH PRASAD MOHANTY, S. SAMAL, S. MOHANTA	9183/2026
150	D-WP(C)/21997/2026 WP(C)/ /	PUSPANJALI JENA MP	HIMANSHU BHUSAN DASH	9184/2026
151	D-WP(C)/53139/2024 WP(C)/32678/2024	BHRAMARBAR HOTA MP	JAGABANDHU DAS	9185/2026
152	D-WP(C)/22003/2026	ANTARYAMI SENAPATI	SOUBHAGYA SWAIN	

	WP(C)/15066/2026	MP		9186/2026
153	D-WP(C)/22008/2026 WP(C)/ /	KABITA SWAIN MP	SOUBHAGYA SWAIN	9187/2026
154	D-WP(C)/21999/2026 WP(C)/15028/2026	DHIRENDRA KUMAR NAYAK MP	SUKANTA KUMAR DALAI	9188/2026
155	D-WP(C)/22009/2026 WP(C)/15053/2026	PRAGATI MOHANTY MP	SASWATI MOHAPATRA	9189/2026
156	D-WP(C)/22002/2026 WP(C)/15045/2026	JAGANNATH BEHERA MP	SUKANTA KUMAR DALAI	9190/2026
157	D-WP(C)/6854/2025 WP(C)/5949/2025	NIRANJAN TRIPATHY MP	MANOJ KUMAR PANDA, AUROBINDO ACHARYA	9191/2026
158	D-WP(C)/8310/2025 WP(C)/6295/2025	SUKANTI NAYAK MP	SHASHI BHUSAN JENA, AUROBINDO ACHARYA	9192/2026
159	D-WP(C)/10908/2026 WP(C)/7985/2026	DR. KEDARNATH NAYAK MP	AVIJIT MISHRA	9193/2026
160	D-WP(C)/53898/2024 WP(C)/33225/2024	INA MOHANTY MP	ANKITA MUKHERJI	9194/2026
161	D-WP(C)/40326/2025 WP(C)/27957/2025	DAMINI PRIYADARSHINI MP	S.P. MISRA (SR. ADV.), SOUMYA MISHRA	9195/2026
162	D-WP(C)/22015/2026 WP(C)/ /	BHAGABAN BARAD MP	RABINDRANATH BARIK	9196/2026
163	D-WP(C)/22013/2026 WP(C)/ /	FAKIR CHARAN MAHARANA MP	RANJIT MOHANTY	9197/2026
164	D-WP(C)/22018/2026 WP(C)/ /	PRASAN KUMAR NAYAK MP	RABINDRANATH BARIK	9198/2026
165	D-WP(C)/22021/2026 WP(C)/ /	BRAJA KISHORE JENA MP	RABINDRANATH BARIK	9199/2026
166	D-WP(C)/22024/2026 WP(C)/ /	PARAMANANDA DALAI MP	RABINDRANATH BARIK	9200/2026
167	D-WP(C)/22025/2026 WP(C)/ /	SMRUTI REKHA MOHANTY MP	RABINDRANATH BARIK	9201/2026
168	D-WP(C)/52045/2025 WP(C)/36078/2025	SANJAY KUMAR AGRAWAL MP	M/S. PRABODHA CHANDRA NAYAK	9202/2026
169	D-WP(C)/22028/2026 WP(C)/ /	BEBINA SWAIN MP	NETRANANDA BISWAL	9203/2026
170	D-WP(C)/22029/2026 WP(C)/ /	KANAKALATA PANDA MP	TUSAR KUMAR MISHRA	9204/2026
171	D-WP(C)/22033/2026 WP(C)/ /	ULLASA CHANDRA SARANGI MP	RABINDRANATH BARIK	9205/2026
172	D-WP(C)/22034/2026 WP(C)/ /	THE URBAN CO-OPERATIVE BANK LTD., CUTTACK MP	CHITTA RANJAN PATTNAIK	9206/2026
173	D-WP(C)/22037/2026 WP(C)/ /	RAMAKANTA DAS MP	RABINDRANATH BARIK	9207/2026
174	D-WP(C)/22042/2026 WP(C)/ /	SK.HAKIM ULLAH MP	RABINDRANATH BARIK	9208/2026
175	D-WP(C)/9912/2026 WP(C)/8019/2026	BINATA PATRO MP		9209/2026
176	D-WP(C)/21286/2026 WP(C)/14894/2026	MEERA RANI BEURA MP	CHITTA RANJAN PATTNAIK	9210/2026
177	D-WP(C)/21286/2026 WP(C)/14894/2026	MEERA RANI BEURA MP	CHITTA RANJAN PATTNAIK	9211/2026
178	D-WP(C)/41917/2025 WP(C)/29428/2025	SRADHA SUMAN PRADHAN MP		9212/2026
179	D-WP(C)/22062/2026 WP(C)/ /	BENUDHAR JENA MP	JAJATI KESHARI KHUNTIA	9213/2026
180	D-WP(C)/22066/2026 WP(C)/ /	M/S. JAISREE HOMES PVT. LTD, BHUBANESHWAR MP	CHITTA RANJAN PATTNAIK	9214/2026
181	D-WP(C)/22068/2026 WP(C)/ /	SANJAY PANDEY MP	GYANA RANJAN MAHAPATRA	9215/2026
182	D-WP(C)/22065/2026 WP(C)/ /	CHANDRAKANTA DAS MP	SUBRATA PANDA	9216/2026
183	D-WP(C)/22081/2026 WP(C)/ /	SUMITRA PANDA MP	BIDESH RANJAN BEHERA	9217/2026

184	D-WP(C)/22080/2026 WP(C)/ /	PRATAP SAHOO MP	BIBHUTI BHUSAN SWAIN	9218/2026
185	D-WP(C)/22082/2026 WP(C)/ /	M/S.UNITED FRIENDS BUILDERS (P) LTD, MP	BURRAM CHANDRA GHADEI	9219/2026
186	D-WP(C)/22082/2026 WP(C)/ /	M/S.UNITED FRIENDS BUILDERS (P) LTD, MP	BURRAM CHANDRA GHADEI	9220/2026
187	D-WP(C)/22085/2026 WP(C)/ /	DR.CHIRANJILAL PATRA MP	TANMAY MISHRA	9221/2026
188	D-WP(C)/22091/2026 WP(C)/ /	MANORANJAN MOHANTY MP	GYANA RANJAN MAHAPATRA	9222/2026
189	D-WP(C)/22096/2026 WP(C)/ /	DR.PRAKASH KUMAR MANDAL MP	TANMAY MISHRA	9223/2026
190	D-WP(C)/22095/2026 WP(C)/ /	DR. MADHAB CHANDRA SAMANTARAY MP	TANMAY MISHRA	9224/2026
191	D-WP(C)/22090/2026 WP(C)/ /	JEEBAN KUMAR NATH MP	ANJAN KUMAR BISWAL	9225/2026
192	D-WP(C)/22101/2026 WP(C)/ /	DR. SUSANTA KUMAR BISOI MP	TANMAY MISHRA	9226/2026
193	D-WP(C)/10315/2025 WP(C)/7826/2025	KHIROD MOHANTY MP	HRUDANANDA MOHAPATRA	9227/2026
194	D-WP(C)/22110/2026 WP(C)/ /	DR. LALMOHAN BANRA MP	TANMAY MISHRA	9228/2026
195	D-WP(C)/22112/2026 WP(C)/ /	SHIV NARAYAN PATTNAIK MP	DEEPALI MAHAPATRA	9229/2026
196	D-WP(C)/17015/2026 WP(C)/11878/2026	MADANJIT HOTA MP	NIHAL RATH	9230/2026
197	D-WP(C)/22117/2026 WP(C)/ /	DR. DIGAMBAR NAIK MP	TANMAY MISHRA	9231/2026
198	D-WP(C)/22118/2026 WP(C)/ /	DR.RASHMI MISHRA MP	TANMAY MISHRA	9232/2026
199	D-WP(C)/22560/2025 WP(C)/15619/2025	KRUTIBAS BEHERA MP		9233/2026
200	D-WP(C)/22119/2026 WP(C)/ /	DR.BIPIN BIHARI DAS MP	TANMAY MISHRA	9234/2026
201	D-WP(C)/22565/2025 WP(C)/15626/2025	GAGAN BIHARI BEHERA MP		9235/2026
202	D-WP(C)/22553/2025 WP(C)/15632/2025	ACHYUTANANDA PANDA MP		9236/2026
203	D-WP(C)/22121/2026 WP(C)/ /	DR. LAXMIDHARA PATRA MP	TANMAY MISHRA	9237/2026
204	D-WP(C)/22104/2026 WP(C)/ /	TRUPTIREKHA MISHRA MP	JYOTI RANJAN DEO	9238/2026
205	D-WP(C)/22556/2025 WP(C)/15629/2025	RABINARAYAN JENA MP		9239/2026
206	D-WP(C)/22104/2026 WP(C)/ /	TRUPTIREKHA MISHRA MP	JYOTI RANJAN DEO	9240/2026
207	D-WP(C)/22123/2026 WP(C)/ /	DR.MANORAMA BEHERA MP	TANMAY MISHRA	9241/2026
208	D-WP(C)/22124/2026 WP(C)/ /	DR. RENU PRAVA SATAPATHY MP	TANMAY MISHRA	9242/2026
209	D-WP(C)/6352/2026 WP(C)/5291/2026	KANISKA KUMAR PARIDA MP	SUKANTA KUMAR DALAI	9243/2026
210	D-WP(C)/22127/2026 WP(C)/ /	DR. PRAKASH CHANDRA SAHOO MP	TANMAY MISHRA	9244/2026
211	D-WP(C)/9978/2026 WP(C)/11171/2026	RAIRANGPUR BAR ASSOCIATION, MAYUR MP	BBHANA KUMAR MOHANTY	9245/2026
212	D-WP(C)/22131/2026 WP(C)/ /	DR. PRADIPTA KUMAR PANI MP	TANMAY MISHRA	9246/2026
213	D-WP(C)/22133/2026 WP(C)/ /	M/S.REETA STRUCTURALS PVT.LTD.PURIAMIT PRASAD BOSE MP		9247/2026
214	D-WP(C)/22135/2026 WP(C)/ /	MANASI PALAI MP	ABHAY KHANDELWAL	9248/2026
215	D-WP(C)/22136/2026	BADRUL ALAM KHAN	PRITAM KUMAR MOHANTY	

	WP(C)/ /	MP		9249/2026
216	D-WP(C)/22147/2026	MANORANJAN SAHOO	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		9250/2026
217	D-WP(C)/22146/2026	DR.SIPRA MOHANTY	TANMAY MISHRA	
	WP(C)/ /	MP		9251/2026
218	D-WP(C)/22145/2026	DR.TAPASWINI SETHI	TANMAY MISHRA	
	WP(C)/ /	MP		9252/2026
219	D-WP(C)/22156/2026	DR.PRATIVA SATAPATHY	TANMAY MISHRA	
	WP(C)/ /	MP		9253/2026
220	D-WP(C)/22157/2026	DR.DURYODHAN BEHERA	TANMAY MISHRA	
	WP(C)/ /	MP		9254/2026
221	D-WP(C)/22155/2026	SHASHI BHUSAN PRAHARAJ	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		9255/2026
222	D-WP(C)/22159/2026	RANJAN KUMAR PARIDA	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		9256/2026
223	D-WP(C)/19372/2025	KUNAL KISHORE DAS	NIRANJAN NAYAK	
	WP(C)/14566/2025	MP		9257/2026
224	D-WP(C)/22161/2026	DR.SUKANTA KUMAR SETHI	TANMAY MISHRA	
	WP(C)/ /	MP		9258/2026
225	D-WP(C)/20830/2026	BINATI DAS	BIJAY KUMAR MOHANTY	
	WP(C)/14290/2026	MP		9259/2026
226	D-WP(C)/22165/2026	DR.KALYAN KUMAR MAJHI	TANMAY MISHRA	
	WP(C)/ /	MP		9260/2026
227	D-WP(C)/22166/2026	AJAYANANDA SAHOO	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		9261/2026
228	D-WP(C)/22169/2026	DR.MAHESH KUMAR NANDA	TANMAY MISHRA	
	WP(C)/ /	MP		9262/2026
229	D-WP(C)/22171/2026	PRIYARANJAN RATH	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		9263/2026
230	D-WP(C)/22175/2026	AZAD DASH	BAIDHAR SAHOO	
	WP(C)/ /	MP		9264/2026
231	D-WP(C)/22168/2026	SATYABADI SCHOOL OF INTEGRAL EDUCATION, KANKARMOHARA	KANKARMOHARA	
	WP(C)/ /	MP		9265/2026
232	D-WP(C)/22182/2026	PRAMOD KUMAR SWAIN	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		9266/2026
233	D-WP(C)/22168/2026	SATYABADI SCHOOL OF INTEGRAL EDUCATION, KANKARMOHARA	KANKARMOHARA	
	WP(C)/ /	MP		9267/2026
234	D-WP(C)/22183/2026	AMIT NAIK	BAIDHAR SAHOO	
	WP(C)/ /	MP		9268/2026
235	D-WP(C)/22184/2026	LINGARAJ BARIK	AMIT KUMAR BARIK	
	WP(C)/ /	MP		9269/2026
236	D-WP(C)/22186/2026	SAREBESWAR DASH	BINAYA KUMAR MOHANTY	
	WP(C)/ /	MP		9270/2026
237	D-WP(C)/22194/2026	LAXMAN MALLICK	GYANA RANJAN SETHI	
	WP(C)/ /	MP		9271/2026
238	D-WP(C)/22198/2026	SOUDAMINI DASH	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		9272/2026